## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 24/7/HDB/2018
NAME OF THE COMPANY	MIC Electronics Ltd
NAME OF THE PETITIONER(S)	SREI Equipment Finace Ltd
NAME OF THE RESPONDENT(S)	MIC Electronics Ltd
UNDER SECTION	Sec 7 Of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rishar Banerjee for Serikanth Hariharan	Advocate	·9949236816	Diknoth

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mallerwan Dunger Hoss	Advoces	897844501 V.mep 21 Cmal.	- An_

## ORDER

Heard Mr.Rishav Banerjee representing Mr.Srikanth Hariharn, the learned counsel for the Petitioner; Mr.Malleshwara Durga Prasad learned counsel for the Respondent.

Since the matter is in consideration of various aspects with regard to the admission of the case, and this bench is not available for next week.

Post the case on 06.03.2018

Member (T)

Member (J)